

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 290 of 2015 & IA Nos. 470 of 2015 & 11 of 2016  
Appeal No. 297 of 2015 & IA No. 12 of 2016**

**Dated: 16<sup>th</sup> August, 2017**

**In the matter of:**

**BSES Yamuna Power Ltd.**

**Vs.**

**Delhi Electricity Regulatory Commission**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **12-09-2017**.

PPS/Court Master

*tpd*